

रसायन और उर्वरक मंत्री (श्री वसंत साठे) : (क) और (ख). चूंकि सरकार द्वारा मुख्य उर्वरकों के उपभोक्ता मूल्यों को नियंत्रित और उचित स्तर पर रखा जाता है, ऐसे उर्वरकों के बारे में उत्पादकों के लिये प्रतिधारण मूल्य की एक योजना चालू की जा रही है। इस योजना के अन्तर्गत कारखाना वसूली और प्रतिधारण मूल्य के अन्तर को संबद्ध इकाई से वसूल कर लिया जाता है अथवा सहायता के रूप में भुगतान कर दिया जाता है। 1982-83 में प्रतिधारण मूल्य योजना के अन्तर्गत सहायता की मात्रा 550 करोड़ रुपये होने की आशा है :

(ग) और (घ). जी, नहीं।

#### Excise and Customs duties locked up in Litigation

3777. SHRI SUNIL MAITRA:  
SHRIMATI KRISHNA SAHI:

Will the the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the total amount of Excise and Customs duties that have been locked up in litigation;

(b) how much of these amounts are locked up due to stay orders from High Courts and Supreme Court;

(c) what measures have been taken by Government to persuade the Courts to dispose of at least the main cases that would act as the guidelines in disponding of the other cases; and

(d) what measures have been taken to vacate the stay orders in High Courts and Supreme Court?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) to (d). The requisite information is being collected, and will be laid on the Table of the House.

#### Petro-Chimical Complex, Tamil Nadu

3778. SHRI S.T.K. JAKKAYAN:  
Will the Minister of ENERGY be pleased to state:

(a) whether Government have received a proposal from the Government of Tamil Nadu for establishing one Petro-Chemical Complex in the public sector; and

(b) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) Yes, Sir.

(b) There is no proposal to set up a petrochemicals complex in the central public sector in Tamil Nadu.

#### Harijan colonies electrified in nawada and Gaya Districts

3779. SHRI KUNWAR RAM: Will the Minister of ENERGY be pleased to state:

(a) the number of Harijan Colonies where electricity has been provide in Bihar; and

(b) the position in Nawada and Gaya districts of Bihar in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Division of Delhi into judicial districts for speedy justice.

3780. SHRI CHHOTAY SINGH  
YADAV:  
SHRI RAJESH KUMAR  
SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government had prepared a scheme to divide the Union Territory